

**Jammu**

The Scheme for fencing/flood lighting of 180 Kms/195.80 Kms International Border in Jammu Sector was approved in March, 1995 and the work was taken up but the same had to be stopped in July, 1995 due to heavy firing from the Pakistan side. The matter regarding restarting of the fencing work is under active consideration of the Government but no time schedule has been finalised.

**Fencing on Eastern Border**

*Progress of Border Fencing upto  
28th February, 1997*

	Sanctioned	Completed	Yet to be Completed (distance in Kms)
West Bengal	507.000	356.180	150.82
Assam	158.000	125.540	32.460
Meghalaya	231.000	170.710	60.290

**Committee on Agriculture**

3737. PROF. PREM SINGH CHANDUMAJRA :  
SHRI SURENDRA YADAV :

Will the Minister of AGRICULTURE be pleased to state:

(a) the date on which the Government had set up a Committee under the Chairmanship of Dr. M.S. Swaminathan to give suggestions for increasing the agricultural production in the country;

(b) whether the Committee has presented its report to the Government;

(c) if so, the date on which and the main recommendations made by the Committee; and

(d) the action plan of the Government to implement these recommendations?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) A Committee of Experts had been constituted on 21st August, 1996 which was re-constituted on the 15th October, 1996, under the Chairmanship of Dr. M.S. Swaminathan to suggest ways and means for increasing the productivity in less productive areas.

(b) to (d) The Committee has not yet submitted its final report. However, Part Report No. 1 in respect of North Eastern Region has been submitted on 15th February, 1997.

**Irregularities in NAFED**

3738. SHRI SANAT KUMAR MANDAL :  
SHRI NAMDEO DIWATHE :

Will the Minister of AGRICULTURE be pleased to state:

(a) whether a departmental inquiry conducted by his ministry has held NAFED management guilty of irregularities in setting up a Rs. one crore waxing grading plant for kinoo and malta at Maulgarh in Punjab;

(b) if so, the nature of these irregularities;

(c) whether the departmental inquiry has also found NAFED guilty of committing irregularities in the supply of 6,000 tonne of pulses to Army Purchase Organisation (APO) in 1995 by passing the norms for inviting bids;

(d) whether the inquiry panel also found irregularities involving lakhs of rupees in payment of hotel bills of VIPs and wage bills of attendants attached to these VIPs;

(e) whether NAFED was also guilty of giving liberal donations, expensive gifts to certain persons, irregularity in the release of advertisements and inflated travelling allowances of directors; and

(f) if so, the action taken against the NAFED management and remedial measures taken to prevent such irregularities?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) to (e) On receipt of some complaints, an enquiry was instituted into the alleged irregularities in the matters of, *inter alia*, supplying pulses to Army Purchase Organisation, expenses on payment of hotels bills, wage bills, donation and gifts to certain persons, irregularities in the release of advertisements and expenses on members of the Board of Directors by way of travelling allowances etc.

The Inquiry report is still awaited.

(f) A suitable course of action will be decided upon receipt of the inquiry report.

**Infiltration in Uttar Pradesh**

3739. SHRI SOHAN BEER : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there has been an increase in the number of infiltration in the Meerut and Muzzaffar Nagar districts of Uttar Pradesh during the last three years;

(b) if so, the action taken by the Government to deport them; and

(c) the measures taken to check the infiltration in the State?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR): (a) to (c) Information is being collected and will be laid on the Table of the House.

#### **Allegations against Delhi Traffic Police**

3740. SHRI JANG BAHADUR SINGH PATEL : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the attention of the Government has been drawn to the news-item captioned "Cops make hay while killers stalk roads" appearing in the 'Hindustan Times', dated December 12, 1996; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR): (a) The Government have seen the news-item in question which appeared in the 'Hindustan Times' dated December 22, 1996.

(b) There have been instances where individual Traffic Police personnel were found involved in malpractices but there is no indication that there exists any organised connivance. During 1996 alone, over 6 lakhs trucks were challenged by Delhi Traffic Police which was almost twice the number challenged during 1995. Besides, the Delhi Traffic Police carried out a major anti-corruption drive amongst its own men as a result of which 161 Traffic Policemen face departmental inquiries and other 202 officials were transferred to non-sensitive units.

[*Transiation*]

#### **Development of Fishery in Ninth Five Year Plan**

3741. SHRI RAVINDRA KUMAR PANDEY : Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government have made any special provision for the development of fishery in the Ninth Five Year Plan;

(b) if so, the details thereof;

(c) the total amount allocated to each State for the

purpose during the past three years and in the current year so far;

(d) the target fixed for the same alongwith the achievements made by each State during the said period; and

(e) the special steps taken for the development of fishery in the Bihar State?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) and (b) Fisheries is a State subject and matters relating to preparation of plans for the development of fisheries are within the purview of the State Governments. However, the Government of India provides assistance to the States/Union Territories under various central sector and centrally sponsored schemes for the development of fisheries. The Ninth Five Year Plan and Schemes for development of fisheries. The Ninth Five Year Plan and Schemes for development of fisheries have not yet been finalised.

(c) Prior allocation of funds to different States is not made in respect of various central and centrally sponsored schemes for the development of fisheries. Central assistance is released on the basis of proposals received from the States and progress of implementation of the respective schemes. A statement showing the funds released to the States/Union Territories during 1993-94, 1994-95 and 1996-97 so far in respect of schemes on fisheries is given in the statement attached.

(d) The target fixed for production of fish in each State/Union Territory and the achievement made by them during the last 3 years is shown in statement-II.

(e) The following central sector/centrally sponsored schemes are implemented for the development of fisheries in Bihar :

- (i) Development of Freshwater Aquaculture;
- (ii) Assistance for strengthening Inland Fish Marketing;
- (iii) Welfare of Fishermen;
- (iv) World Bank assisted Shrimp and Fish Culture Project;
- (v) Development of Inland Fisheries Statistics.